

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2008

CC 9645-9675/2008

(From the judgement & order dated 21/12/2006 in WP Nos.7818/05, 26930/05, 1833/06, 1824/06, 1825/06, 21643/06, 22411/06, 22490/06, 25419/06, 32637/04, 27333/05, 35433/05, 31433/04, 36945/04, 33217/06, 17231/06, 30817/06, 5981/05, 20741/06, 25177/06, 25809/06, O.P. Nos.14198/01, 6579/02, WP Nos.16963/03, 23079/03, 28334/03, 36265/03, 40623/03, 35121/03 and 15359/06 of The HIGH COURT OF KERALA AT ERNAKULAM)

INTELLIGENCE OFFICER

Petitioner(s)

VERSUS

MANOJ R.RAPPAI

Respondent(s)

(With I.A. Nos.1-31 - for c/delay in filing SLP and office report)

Date: 28/07/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s)

Mr. P.V. Dinesh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.

Issue notice.

Tag with S.L.P.(C) No.6914 of 2007.

S

(Vijay Aggarwal)
Court Master(Neena Verma)
AR-cum-PS